

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (IB) No. 234/KB/2017

CP (IB) No. 182/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

Name of the Company	Gujarat NRE Coke Ltd -VS- Paschim Gujarat Vij Company Ltd		
Under Section	10(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RISHAD MEDORA,
ADVOCATE

RESPONDENT
(PGVCL)

Rishad
24/7/17

SAILENDRA TIWARI

Petitioner
Company
through
IP

Saileendra Tiwari
24/7/17

24 07 2017- CA(IB) No.234/KB/2017 - Gujarat NRE Coke Ltd. Vs.Paschim
Gujarat Vij Company Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner(s) as also respondent is present.

Both sides prayed for some time.

Fixed on 28.07.2017.

MANORAMA KUMARI
MEMBER(J)